

(a) whether there is any proposal to set up a Polyester Processing Industry in Madhya Pradesh;

(b) if so, the details thereof; and

(c) the time by which the proposal is expected to be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) to (c). M/s. Madhya Pradesh Audyogik Vikas Nigam Limited hold a letter of intent to set up a plant for the manufacture of 25,000 tpa of polyester filament yarn at Malanpur, district Bhind, Madhya Pradesh in Association with M/s. Godfrey Phillips India Limited, New Delhi at an estimated cost of Rs. 309 crores. According to the project implementation schedule, it is likely to be completed in 30 months after all necessary approvals are accorded.

Rehabilitation of Gaa Victims

2092. SHRI S. C. VERMA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government of Madhya Pradesh has sent an Action Plan of Rs. 371 crores for providing assistance and rehabilitation of Bhopal Gas Victims;

(b) the amount provided by Union Government so far under the Action Plan and whether it has been given in the form of grant;

(c) the time by which the balance amount is likely to be sanctioned; and

(d) the reasons for delay in sanction of the balance amount under the Action Plan?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) Yes, Sir.

(b) to (d). The Action Plan was approved at Rs. 163.10 crores. The sharing of this expenditure between the State Government of Madhya Pradesh and the Central Government, is under consideration.

[English]

Subsidence Control Measures in Coal Mines

2093. SHRI HARADHAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether there is proposal to set up an Authority for planning and implementation of environmental protection and subsidence control measures in and around coal mines;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) to (c). There is no proposal at present to set up a separate authority for planning and implementation of environmental protection and subsidence control measures in and around coal mines. Environmental protection measures are covered by Environmental Management Plans which form part of the project reports for coal mining projects. These measures include land reclamation, afforestation, control and repair of subsidence and mitigation of adverse effects due to air and water pollution.

Foreign Collaboration for Ceramic Tiles

2094. PROF. MALINI BHATTACHARYA: Will the Minister of INDUSTRY be pleased to state:

(a) the details of foreign collaborations granted for making Ceramic Tiles; and

(b) the foreign exchange outflow and its export potentialities?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) A statement is given below

(b) The approximate foreign exchange outflow in the order of Rs. 5 crores on account of these foreign collaborations and the approximate export of ceramic tiles is about R. 7 crores during the last three years.

STATEMENT

The names of the units who have been granted (foreign collaboration for the manufacture of ceramic tile, are a under

<i>Sl. No.</i>	<i>Name of the Unit</i>
1.	M/s. Mctlex Ceramics Ltd. New Delhi
2.	M/s. Kajaria Ceramics Ltd., New Delhi
3.	M/s. Bell Ceramics Ltd., New Delhi
4.	M/s. Murdeshwar Ceramics Ltd., Hubli
5.	M/s. Reliance Ceramics Ltd., Madras
6.	M/s. Akhil Ceramics Ltd, Hyderabad
7.	M/s. International Ceramics Ltd., New Delhi
8.	M/s. Indus Ceramics Ltd., New Delhi
9.	M/s. Regency Ceramics Ltd. Hyderabad

10. M/s. Spartex Ceramics India Ltd., Madras
11. M/s. Restile Ceramics Ltd., Hyderabad
12. M/s. Anant Raj Clay Products Ltd., New Delhi
13. M/s. Foremost Ceramics Ltd, New Delhi
14. M/s. M. G. Mittal, Raigarh
15. M/s. Bhatia Ceramics Ltd, Kadi, Bombay
16. M/s. Prithvi Ceramics Pvt. Ltd., Bangalore
17. M/s. Lovraj Talwar, Bombay
18. M/s. Sakti Sugar Ltd. Coimbatore
19. M/s. Indian Rayon & Industries Limited, New Delhi
20. M/s. Somany Pilkington's Ltd., New Delhi

Extension of Grid Power Lines of Eastern U. P.

2095. SHRI RAM SAGAR (Saidpur): Will the Minister of ENERGY be pleased to state:

(a) whether Government have gone into the problems of power shortage of the four districts of Ghazipur, Jaunpur, Azamgarh and Deoria in Eastern U. P. so as to make it possible for the development of industries in these districts;

(b) if so, the reasons for inadequate power supply to the district of Ghazipur and the steps taken to make power available in